445

कि इतनी दूर से आए हैं। किन्तु जैसा आपको माल्म है, सदन बढ़ने वाला नहीं था, 14 तारीख़ को ही कृत्म हो जाने वाला था जो कि ब्राज तक के लिए बढ़ गया था, इसलिए मैं निवेदन करूंगा कि इंडस्ट्रियल पालिसी का जो डिस्कशन है--उसके महत्व को मैं समझता हं--श्रागामी सेशन में जब सदन बैडेगा तो ग्रापके विचार को महत्व दिया जाएगा इतना मैं स्पष्ट कर देता हूं। द्याज जितना ग्रागे श्राप बहस करना चाहें हम उसके लिए तैयार हैं मगर या अगले सेशन के लिए ही यह इंडास्ट्रयन पालिसी संबंधी चर्चा छोड़ दोजिए ।

DINESH **GOSWAMI** Let u<sub>s</sub> now take up for (Assam): consideration the next item.

THE BRAHMAPUTRA BOARD BILL, 1980

MR. DEPUTY CHAIRMAN: Minister

SHRI BHUPESH GUPTA (West Bengal): This is a non-controversial Bill and, therefore, we will phase it now.

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDE): Sir, I beg to move:

"That the Bill to provide for the establishment of a Board for the planning and integrated implementation of measures for the control of floods and bank erosion in the Brahmaputra Valley and for matters connected therewith, as passed by the Lok Sabha, be taken into consideration."

एक ही बात मैं इस बिल के संबंध में कहना चाहता हूं। जब जनता पार्टी की हुकुमत यहां थी तब राज्य सभा से एक राय से यह विधेयक पास हो गया था। तब तक वह सरकार फेल कर गई,

दूसरी सरकार आई, तो उसके बाद उसने विचार किया कि यह विधेयक महत्वपूर्ण है और इसलिए लोक सभा में 7 धगस्त को यह विल पास होकर आया । वहां से भी एक राय से यह बिल यहां पर श्राया है। इबहु वहीं बिल है, इस में कौमा, फुलस्टाप का भी जेन्ज नहीं है जो इस सदन ने एक राय से पास किया था। उसमें मुख्य बात यह है कि ब्रह्मपुत्र नदी सबसे बड़ी नदी...

कई माननीय सदस्य: वस हो गया, हो गया।

श्री केदार पांडे: ...ग्रीर इस विल को पास करने में कोई दिक्कत नहीं है। इसमें फुलड कंट्रोल, इरिगेशन, पावर, हाइडोइलेबिट्क ग्रादि से संबंधित बातें हैं। कांद्रोवशियल बिल यह एक नान है। एक राय से इसको पारित किया जाए ।

The question was proposed.

MR. DEPUTY CHAIRMAN: question is:

"That the BUI to provide for the establishment of a Board for the planning and integrated implementation of measures for the ontrol of floods and bank erosion in the Brahmaputra Valley and for matters connected therewith, as passed by the Lok Sabha, be taken into consideration.'

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up clause by clause consideration of the Bill.

Clauses 2 to 30 were added to the Bill.

Clause 1, the Enacting Formula, and the Title were added to the BUI.

SHRI KEDAR PANDE: Sir. I move:

"That the Bill be passed." The

question was proposed.

SHRI KEDAR PANDE: Thank you veiy much.

SHRI NARSINGHA PRASAD NANDA (Orissa): Sir, I welcome the provisions of this Bill. But this is not the only river which requires taming and for which planning and integrated implementation of measures for the control of floods and bank eiosion are necessary. There are other rivres in this country for which similar laws ought to be passed.

The other day I had mentioned the provisions in the Constitution incidentally read out to the hon. Minister Entry 56 of the Union List. If water is to be treated a<sub>s</sub> a national resource, such big rivers like the Brahmaputra should tamed.

I say this because, in my 7 P.M. own State, the river Maha-

nadi causes this kinc< of havoc every year. This river also requires to be tamed like the Brahmaputra. There are many other rivers in the country which squally require to be tamed. This year in U.P. and Bihar we have seen the very serious flood situation. So, there should be a permanent cure and for a permanent cure for this, Sir, I would suggest that similar Bills should be brought forward by the Minister in exercise of the powers given under entry 56 of th& Union List of the Constitution. This river, Sir, should be regulated and developed so that it will serve the best interests of the country and the water resources also can be fully utilised. With these words, Sir, I support this Bill.

श्री शिव चन्द्र हा (बिहार) : उपसभापति महोदय, इस विधेयक का

समर्बन सारा सदन करता है। आप शायद अंग्रेजो में अन्त्री तरह समाते हैं। मैं ग्रयोजी में वोल्गा।

Influx of People

from Assam

श्री उपत्रमादितः हाप हिन्दः में वोलिये।

SHRI SHIVA CHANDRA JHA: Sir, we all support this Brahmaputra Board Bill. This is not just a support, but it in a support which comes from the bottom of our hearts and we support the Minister. But, Sir, I want to know from the hon-iourable Minister whether, as has been pointed out by Mr. NanJa this piecemeal legislation would control the floods in the country which occur every year. Such a piecemeal legislation won't control the floods in the country which visit our country every year. I do not want to present other instances. But I want to present only one instance that is, the Western Kosi Ca^al project. You know, Sir, that Bihar, Particularly north Bihar, is visited by floods every year and this year also, my district, Madhubani, and other areas are under floods, for the control of the floods in the North Bihar area, you must have the Western Kosi Canal Project completed. This has been going on for a long time. It was inaugurated by Pandit Jawaharlal Nehru; it was inaugurated by Shri Lai Bahadur Shastri; and then it was inaugurated by Mrs. Gandhi also, the present Prime Minister. But I do not know what is happening to this scheme, to this project.

Will you give an assurance to this House that, apart from this Brahmaputra Board Bill, you will bring forward comprehensive Bill for the control of the floods in the entire country and, at the same time, you would include a specific provision in the Bill to complete the Western Kosi Canal Project by fixing a deteline or time limit? Will you give an assurance that before a particular date the Western Kosi Canal Project will be completed so tfiat the present devastation that is there and the damages that are caused to the people of

Bihar are completely removed? If you give such an assurance, we will also give our wholehearted support to the Bill.

Calling Attention re.

श्री केदार पांडे : उपसभापति महोदव, जो कंस्टीट्युशनल पोजिशन की बात कही गई है एक स्टेट लिस्ट एंटरी 17 भीर यनियन लिस्ट एंटरी 15 प्राफ द सेवंथ शेड्यल और इसके साथ है प्रार्टीकल 262 इम तीनों प्रोविजन के ग्रंदर यह बिल म्राया है। इस तरह से मौर भी बिल मा सकते हैं।

श्री नरसिंह प्रसाद नन्द : यह मानते **\*** ?

भी केदार पांडें : कोसी नदी के बारे में हो सकता है भ्रीर नदियों के बारे में हो सकता है। लेकिन ग्रभी प्रेजेंट बिल यह है। दूसरी बात यह है कि मैं इस बात को महसूस करता हूं कि इस देश में फुलड ग्राता है। 1440 मिलियन एकड फीट पानी सारे देश में बहुता है जब मानसून सीजन होता है। कोसी में सिर्फ 500 मिलियन एकड फीट पानी बहुता है। गंगा में 315 मिलियन एकड़ फीट पानी बहता है । यह दो बड़ी-बड़ी नदियां है बह्म पूत्र और गंगा इन दोनों में मिला कर श्राधा यानी 1440 मिलियन एकड़ फीट का आधा पानी बहता है (Interruptions) मैं इस बात को महस्स करता हं कि महानदी की जो बात है कि महानदी को कृष्णा से, कावेरी से मिलाना है उसका काम हमें करना है। इस तरह का बिल वहां लाया जाएगा । इसके पहले एक बार हमने मीटिंग बुलाई थी 850 RS-15

भौर उसके मुतल्लिक नेशनल प्रसपेक्टिव फार मल्टी परपज डेवलेपमेंट प्राफ बाटर रिसोर्सेंज की बात चली है। उसमें आपका सजेशन भी है कि महानदी को लेकर चलेंगे कृष्णा ग्रीर कृष्णा न कावेरी तक चलेंगे । वेस्टर्न कोसी कैनाल के बारे में प्लानिंग कमीशन से सिगनल मिला है। काम वहां पर शुरू हुआ है लेकिन रिजरवायर बनाने की बात है उसके बारे में कहना चाहता हं कि नेपाल से बिना राय किये हम रिजरवायर नहीं बना सकते. लेकिन नेपाल से बातर्चा। हो रही है। मैं मानता हं कि कोई न कोई रास्ता निकलेगा ग्रीर ग्रागे चल वर हम रिजरवायर बना सकेंगे । श्राखिर में मैं तो कहंगा कि कोसी की जितनी चिन्ता ग्रापको है उससे भी ज्यादा हमको है। उसके लिए हम काम वर रहे हैं।

MR. DEPUTY CHAIRMAN: question is:

"That the Bill be passed." The motion, toas adopted.

श्रीशिवचन्त्र झाः श्रीमन, मर पेटीशन का क्या हुआ। ?

MR. DEPUTY CHAIRMAN: Now is it the pleasure of the House tc take up the next item?

(Interruptions)

संसदीय कार्य विभाग में राज्य मंत्री (श्री सीताराम केसरी) : श्रगले रेजान में महत्वपूर्ण बातें ले ली जाएंगी ।

451

SHRI BHUPESH GUPTA: I suggest Sir, that let us adjourn now. What can be done now? Moradabad thing we could not ignore. I think that there is no point in taking up the next item today. I think in the next session, on the first day or in the first week, this should be taken up. That should be the commitment by us. I am not asking for any undertaking from anybody. That is why I suggest that let us adjourn sine die. But I would

tell the Government: Please do not do monkey trick with the industrial policy.

Influx of People

from Assam

भी उपसभापति : ग्रब सदन कार्यवाही अनिश्चित काल के लिए स्थगित की जाती है।

> The House then adjourne sine die at six minutes pas seven of the